

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2260/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar, District & Sessions Judge,
Khonsa, Tirap District,
Arunachal Pradesh.

Dated Guwahati, 13th March, 2023.

Sub:- **Casual Leave.**

Ref:- D&SC/KSA/Estt/2019/01/490 Dated 06.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 22.02.2023 and 23.02.2023 alongwith station leave permission**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office for the aforesaid days.

Yours faithfully,

SL/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2261-2262/A, dated , 13-03-2023

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

S. P. G.
JT. REGISTRAR (VIGILANCE)